

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 318**  
CA-350/2020  
In  
234(ND)/2017

**IN THE MATTER OF:**

Arpit Agarwal

**.....APPLICANT/PETITIONER**

**Vs**

Skytech Construction Pvt Ltd

**.....RESPONDENT**

**SECTION**

**U/s 74(3)**

**Order delivered on 03.06.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Arpit Agarwal, the Petitioner appears in person

For the Respondent : Mr. Jatin Sapra, Advocate.

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

**CA-350/2020:-**

Mr. Arpit Agarwal, the Petitioner appears in person and has stated that the matter has been settled between the parties and the Hon'ble Supreme Court has passed some orders recording the settlement. He shall place on record a copy of the order passed by the Hon'ble Supreme Court within one week.

List the matter on **12.08.2024**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**